#### **COURT-II**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Appeal No. 258 of 2015**

Dated: 15<sup>th</sup> September, 2017

## In the matter of:

Punjab State Power Corporation Ltd. & Anr. ... Appellant(s)

Vs.

M/s. G.N. General Mills & Anr. ... Respondent(s)

Counsel for the Petitioner(s)

Counsel for the Respondent(s)

#### **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 23.11.2017.

**PPS/Court Master**